GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING) LOK SABHA UNSTARRED QUESTION NO. 4472 (TO BE ANSWERED ON 29.03.2017)

APPOINTMENTS ON FAKE CASTE CERTIFICATES

Ä4472. SHRI RAMDAS C. TADAS: SHRI HARISHCHANDRA CHAVAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether a number of cases of submission of fake/false Scheduled Caste (SC), Scheduled Tribe (ST) and OBC certificates have come to light and if so, the details thereof;
- (b) the number of cases of appointments made on the basis of such certificates that have been investigated along with the name of the agency which conducted the investigation;
- (c) the number of persons found to be appointed on the basis of fake certificates and the employees who are still in service, Ministry-wise; and
- (d) the reasons for their being in service?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

(a) to (d): The information on the number of cases of submission of fake/ false SC, ST and OBC certificates is not centrally maintained.

However, the Central Government had undertaken a one time exercise to collect information about appointments secured on the basis of fake/ false caste certificates in the year 2010. As per information received from various Ministries/ Departments etc. 1832 appointments were allegedly secured on the basis of fake/false caste certificates. Disciplinary proceedings had been instituted in all the cases. It was reported that out of the above 1832 cases, 276 had resulted in suspension/removal etc, whereas 521 cases were entangled into litigations and in remaining 1035 cases disciplinary proceedings were pending. A detailed statement containing information, Ministries/ Departments/ PSU-wise is at Annexure.
